

HIGH COURT OF MANIPUR
AT IMPHAL

ORDER

Imphal, the 31st January, 2022

No. HCM/MJS/T-1/92-Estt./1302 : On sudden demise of **Yengkhom Somorjit Singh**, CJM, Imphal West, **Shri K. Nirojit Singh**, Civil Judge, Sr. Divn., Imphal East will take additional charge of CJM, Imphal West as an interim arrangement.

By Order etc.

(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. The Accountant General (A&E) Manipur, Imphal.
2. The Commissioner Law, Government of Manipur.
3. All the District & Sessions Judges/Presiding Officers/Addl. District & Sessions Judges.
4. The Member Secretary, MASLSA.
5. The Registrar (Judl.)/Registrar (Vigilance)/(Admn. PM&P), High Court of Manipur.
6. The Joint Director, Manipur Judicial Academy.
7. The Joint Registrar (Judl. & Bench)/(Admn. PM&P), High Court of Manipur.
8. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.)
9. Shri K. Nirojit, Civil Judge, Sr. Divn., Imphal East.
10. All the Deputy Registrars, High Court of Manipur.
11. The System Analyst, High Court of Manipur
for uploading the same on the official website.
12. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
13. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir.
14. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
15. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
16. The Private Secretary to the Director, Manipur Judicial Academy.
17. The Private Secretary to Registrar General, High Court of Manipur.
18. The Superintendent (Estt. II), High Court of Manipur.
19. The Guard File/Notice Board/Concerned File.